

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

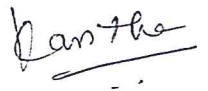

APPLICATION NUMBER : CA/19/IB/2018

PETITION NUMBER : TCP/81/(IB)/2017

NAME OF THE PETITIONER(S) : KAVITHA SURANA (RP)

NAME OF THE RESPONDENT(S) : KUMUDA ARAVAMUDHA IYENGAR & 3 ORS (MOKA TECHNOLOGY SERVICES LIMITED)

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Kavitha Surana	Resolution professional	
	C. PATTAJ, Rmth.	Counsel for 4th Respondent	

ORDER

RP in person present. Counsel for R4 present and is directed to file detailed affidavit giving particulars i.e., the address, telephone numbers and the status of the person in CD who has engaged him. The RP also submitted an affidavit along with the proof of the paper publication dated 26.01.2018 for effecting service of notice on R1 to R4. The notice has been published in English 'Business Standard' and in vernacular 'Malai Malar'- Three Editions. In spite of the publication of the notice, there is no representation on behalf of R1 to R3. The service on R1 to R3 is held sufficient. Therefore, R1 to R3 are proceeded *ex parte*. Put up on **15.02.2018 at 10.30 A.M.**


**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**